

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/ (IB)/2017
NAME OF THE PETITIONER(S) : PRECEPT H PVT LTD
NAME OF THE RESPONDENT(S) : GOODS LIFE INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T.V. SEKAR

ADVOCATE for
Respondent

[Signature]

ORDER

Counsel for petitioner called but absent. Counsel for respondents present. No representation on behalf of the respondents. The Registry is directed to issue notice to the petitioner. Put up on 14.07.2017 at 2.30 P.M.

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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